NATIONAL COMPANY LAW TRIBUNAL

AMARAVATI BENCH
(Video Conference)

PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.12.2020 AT 10.30 AM

TRANSFER PETITION NO.	IA NO. 183/2020 (AMR) in TCP(IB) NO. 38/9/AMR/2019
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 514/9/HDB/2019
NAME OF THE COMPANY	NS Vaishno Devi Developers India Pvt Ltd
NAME OF THE PETITIONER(S)	Madras Steels & Tubes
NAME OF THE RESPONDENT(S)	NS Vaishno Devi Developers India Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

In view of Application filed for withdrawal of the CP, matter is withdrawn as dismissed.

MEMBER JUDICIAL